

(c) Appropriate action is being taken under Direct Taxes Acts after making necessary enquiries.

Cotton Purchased by CCI

7083. SHRIMATI BASAVA RAJESWARI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the total quantity of cotton purchased by the Cotton Corporation of India during the last year and also the current season; State-wise break up thereof;

(b) whether it has come to the notice of Government that the Cotton Corporation of India is purchasing at the prevailing rate which is much lower than the support price fixed by Government; and

(c) if so, the action Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) The State-wise purchases of the Cotton Corporation of India during 1983-84 and 1984-85 cotton seasons are as follows :—

State	1983-84 (Sept 83-Aug. 84) Quantity in bales)	1984-85 (Sept. 84 to 14th May, 1985) (Quantity in bales)
Gujarat	94,531	1,05,052
Andhra Pradesh	123,600	94,511
Haryana	49,570	64,630
Karnataka	47,901	36,775
Madhya Pradesh	70,849	1,08,328
Punjab	55,605	93,873
Rajasthan	58,476	88,964
Tamil Nadu	24,291	11,939
Assam (Meghalaya)	41	328
Total	5,24,864	6,04,400

(b) and (c). When prices go above the support price the Cotton Corporation of India purchases cotton at the prevailing market price in open competition with other buyers. The CCI also makes purchases at the minimum support prices when the market prices of kapas fall below the support level announced by the Government. However, the full support price is for standard quality and appropriate deductions are made if necessary on account

Capacity Utilisation of Mine-Steel Plant at Sikki in Birbhum, West Bengal

7084. SHRI GADADHAR SAHA : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the production capacity of Mini-steel Plant at Sikki in Birbhum, West Bengal and utilisation of this capacity;

(b) the requirement of steel for